

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/04/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :



PETITION NUMBER : TCP/41/2016

NAME OF THE PETITIONER(S) : T.N.V. Nanjappa Chetty & another

NAME OF THE RESPONDENT(S) : T.N.K. Govindaraja Chetty & Co. Pvt. Ltd. & 10 others


UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	R. Prithviraj Pandian (for) R. VENKATAVARADAN	For R ₁ - R ₁₀	
2.	SANDEEP Kumar for Cibi Prithviraj	for Petitioners	

ORDER

Shri Sandeep Kumar, representing senior counsel for petitioners present. Shri R Prithviraj Pandian, representing senior counsel for R1 to R10 present. Representing counsel for petitioners prayed time for submitting arguments as his senior counsel could not attend the Tribunal today due to personal inconvenience. Time enlarged at request. Put up on **31.05.2017 at 10.30 A.M.**


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)